

ITEM NO.13

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 2479/2024

MUNNI DEVI (DEAD) THR. LR & ORS.

Appellant(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

Date : 03-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.

Mr. Vishal Thakre, Adv.

Ms. Anjale Kumari, Adv.

Ms. Chhaya, Adv.

Mr. Dinesh Satyapal Sehgal, Adv.

Mr. Sanjeev Malhotra, AOR

Amicus Curie, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent no.1 is duly represented.

Service is complete on respondent nos. 2 to 10 but none has entered appearance.

Parties may file statement of case within stipulated time.

Registry to process the matter for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA  
Registrar